

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 4821/2014

ANOOB & ORS Petitioner(s)

VERSUS

ADDL. COMM. SAHARANPUR DIV. & ORS Respondent(s)

Date : 30/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mohd. Muztaba, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.
Ms. Minakshi Vij, Adv.UPON hearing the counsel the Court made the following
O R D E R

Among 32 respondents herein, respondent Nos.1 to 4, 6, 7, 9, 11 to 14, 16, 17, 20, 22 to 24 and 26 to 32 have not filed the counter affidavit. It was already the last opportunity warned for the purpose. Further opportunity is, therefore, declined.

Respondent No.5 has already filed the counter affidavit.

Service of respondent Nos.8, 10, 15, 18, 19, 21 and 25 is complete but none has entered appearance.

The petition stands complete.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.08.0410:57:12 IST
Reason:

Registry to process to list the same before the Hon'ble

Court, as per rules.

(RACHNA GUPTA)
Registrar